

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 24 of 2013 & IA No.39 of 2013

Dated : 3rd October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Energy Association (INWEA) Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Anurag Sharma**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1
Mr. M.G. Ramachandran with
Ms. Swapna Seshadri
for GUVNL (R-2)
Mr. Mehul Rupeece for R-12.**

ORDER

Post the matter for further hearing on **08.11.2013 at 2.30**

p.m.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/js